



Government of Jammu and Kashmir  
Social Welfare Department.  
Civil Secretariat, J&K.

Notification,  
Jammu, the **27<sup>th</sup>** February, 2017.

SRO-**75** : In exercise of powers conferred by rule 89 of the Jammu and Kashmir Juvenile Justice (Care and Protection of Children) Rules, 2014, the Government hereby constitute the Selection-cum-Oversight Committee with the following composition; namely:-

S.No	Name	Status
1	Justice Hasnain Masoodi (retired Judge of Hon'ble High Court of Jammu and Kashmir)	Chairperson
2	Mr. Talat Parvaiz, Mission Director, Integrated Child Protection Scheme, J&K	Member Secretary
3	Prof. Aneesa Shafi, Head, Sociology Department, University of Kashmir	Member
4	Prof. Arti Bakshi, Department of Psychology, University of Jammu	Member
5	Mr. Mohammad Iqbal Lone, K.Ford, J&K, Srinagar	Member
6	Mr. Rajiv Khajouria, National Development Forum, J&K, Jammu.	Member

By order of the Government of Jammu and Kashmir.

Sd/-  
(Sajad Ahmad Khan) IAS  
Secretary to Government.

Dated **27**-02-2017

No. SW/JJR/12/2014

1. Ld. Advocate General, Hon'ble High Court, J&K, Jammu.
2. All Financial Commissioners.
3. Principal Secretary to Hon'ble Chief Minister, J&K.
4. Principal Secretary to Hon'ble Governor, J&K.
5. Commissioner/ Secretary to Government, General Administration Department.
6. Divisional Commissioner Jammu/ Kashmir.
7. Director Information, J&K Srinagar.
8. Mission Director, ICPS, J&K, Jammu.
9. All Deputy Commissioner(s) \_\_\_\_\_.
10. Director, Social Welfare, Kashmir/Jammu
11. Director, Archives, Archeology and Museums, J&K, Jammu.
12. Principal Pvt. Secretary to Chief Secretary.
13. Registrar, University of Jammu/Kashmir.
14. OSD to Hon'ble Minister for Social Welfare.
15. PS to Hon'ble Minister of State for Social Welfare.
16. General Manager Government Press for immediate publication in next issue of Govt Gazette.
17. PS to Secretary, to Government Social Welfare Department.

  
(Fahmida Jan)

Under Secretary to Government